

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission (memo)	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhanian & Co., Advocates	M/s Unishire Regency Park LLP	

ADVOCATE FOR PETITIONER/s: *Milind Dange* - *malye* 944959285
Adv. - Petr.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Milind Dange, learned Counsel for the Petitioner.

Issue notice. Registry is directed to prepare the notice and Counsel for the Petitioner is permitted to collect the notice and serve it personally on the MD of the Respondent Company and also on the Company and to file proof of service in the Registry well before the next date of hearing.

Post the case on **27.08.2019**.

Ashok
Member (T)

Krishna

Verified

R
Court Officer

Shri
Member (J)